

Registered ~~100~~

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
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Commercial Complex (BDA),
Indiranagar,
Bangalore - 560 038

Dated : 7/9/87

REVIEW APPLICATION NO 102 / ~~87~~
IN A.NOS. 1925 to 1940/86 (F)
~~XXXXXX~~ - - - - -

Applicant

V.K. Subramanian Vs The Director, LRDE, Bangalore & 10 Ors

To

1. Shri V.K. Subramanian,
Tradesman 'A',
Electronics & Radar Development Establishment,
DRDO Complex, Min. of Defence,
Jeevanbhimanagar, Post,
Bangalore-560 075.
2. Shri G.A. Anthony Cruze,
Advocate,
No. 24, Laxmana Mudaliar Street,
(Beside) Commercial Street,
Bangalore-560 001.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAMP~~/
~~INTERIM ORDER~~ passed by this Tribunal in the above said
application on 4.9.1987.

P.V. Venkatesh
DEPUTY REGISTRAR
SECRETARY-REGISTER
(JUDICIAL)

Encl : as above

RECEIVED *(Q) Copies 8/9/87*
Diary No 107/92/87
Date: 8/9/87 *S*

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Date

Office Notes

Orders of Tribunal



KSPVC/PSM(A)

4.9.1987.

Order

Shri G.A. Antony Cruze, learned counsel for the applicant, files a memo praying for permission to withdraw this application, for reasons stated therein. Permission sought for is granted.

The review application is, therefore, rejected at the admission stage without notice to the respondents.

Mr. D. Macintyre 4/9/1987
VICE CHAIRMAN

P. S. Iyer 4/9/1987
MEMBER (A)

B. N. Venkatesh
DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE